

[English]

**Delivery of Telegrams During Night in Himachal Pradesh**

5665. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of places in Himachal Pradesh which have a facility for the night delivery of telegrams, District-wise :

(b) whether it is proposed to extend this facility to cover all the District Sub-Divisions and Block Headquarters ;

(c) if so, whether any comprehensive programme for this purpose has been drawn up for the Seventh Five Year Plan ;

(d) if so, the details thereof ; and

(e) if not, the reasons there for and what are the criteria for the introduction of the facility of delivery of telegrams during the night ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Facility for night delivery of telegrams is available in the following places of Himachal Pradesh as indicated :

Night delivery up to 2200 hrs. (2200)	Place	District
	Hamirpur	Hamirpur
	Mandi	Mandi
	Kulu	Kulu
	Dharamsala	Kangra
	Simla	Simla
Night delivery up to 2200 hrs.	Chamba	Chamba
Night delivery up to 2000 hrs.	Solan	Solan
	Nahan	Sirmaur
	Una	Una
	Bilaspur	Bilaspur
	Palampur	Kangra

Restricted night delivery between 2200-0600 hrs.

Simla

Simla

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

(e) The reasons are :

(i) Lack of justification on traffic basis ;

(ii) No demand from Public/State Government.

(iii) Lack of volunteers for performing late fee duties during the closed hours of the telegraph office.

The volume of traffic handled is generally the criterion for fixing the working hours. Telegrams are delivered during the working hours of an office and during the closed hours including at night if late fee service is available in that office. Normally, ordinary telegrams are not delivered at night between 2200-0600 hours. Delivery is restricted only to Express Telegrams with "Night" instructions and private personal category of telegrams relating to availability/departure and intimation of sickness/death if the office is open at night or if late fee volunteers are available.

**Manufacture of Telephone Equipment**

5666. SHRI CHINTAMANI JENA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the components for the manufacture of telephone equipment are being imported ;

(b) if so, the amount annually involved ;

(c) whether any foreign firm has offered its technology to manufacture these parts in India ;

(d) if so, the names of those firms and terms and conditions thereof ; and

(e) what steps are being taken by Government to establish such units to manufacture telephone equipment in the country so as to save foreign exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) Some raw material/components are being imported by the Indian Telephone Industries Limited (ITI) for the manufacture of its present design of telephones.

(b) The landed cost inclusive of Custom Duty paid for such imports by the ITI has been about Rs. 3 crores during the year 1985-86.

(c) Yes Sir. ITI has entered into a collaboration with M/s. ITT FACE Standard of Italy for manufacture of telephone components to new technology.

(d) M/s. Siemens AG (West Germany)  
M/s. ITT FACE (Italy)  
M/s. Ericson Information System (Sweden).

The terms and conditions of these offers are according to the FC approval given to the different units by the Govt.

(e) Government have licensed 50 units including ITI in private and public sector for the manufacture of modern telephones in the country. They will be manufacturing telephones using one of the above there technologies.

#### Setting up of Gas-Based Thermal Power Project

5667. SHRI R. M. BHOYE : Will the Minister of ENERGY be pleased to state :

(a) whether any decision has been taken by Union Government for setting up gas based thermal power plants in the country ; and

(b) if so, the sites selected for this purpose alongwith the production capacity of each plant as well as the amount of fund allocated for the purpose ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b) The position regarding the setting up of the gas-based thermal plants in the country is indicated in the Statement given below.

#### Statement

S. No.	Description of the proposed project	Proposed site	proposed production capacity	Position of funds allocated.
1	2	3	4	5
<b>I. Projects proposed to be set up in the Central Sector</b>				
1.	Combined Cycle Gas Turbine Projects along the Hazira-Bijaypur-Jagdishpur Gas Pipeline.	i) Kawas (Gujarat) ii) Auraiya (U.P.) iii) Anta (Rajasthan)	600 MW 600 MW 430 MW	An initial outlay of Rs. 10.00 crs. for these projects has been made in the Seventh Plan.